

ITEM NO.27

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ONLY IA NO. 254829/2025 - GRANT OF BAIL IS LISTED]

Date : 06-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Ravindra Singh, Sr. Adv.
Ms. Menaka Guruswamy, Sr. Adv.
Mr. Vishwajit Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Harshitha Pottangi, Adv.
M/s Vidhi International, AOR

For Respondent(s) : Mr. Suryaprakash V Raju, A.S.G. (NP)
Mr. Davinder Pal Singh, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajat Nair, Adv.
Ms. Rukhmini Bobde, Adv.
Mrs. Swati Ghildiyal, Adv.
Mr. K L Janjani, Adv.
Mr. Madhav Sinhal, Adv.

Mr. Ankit Goel, AOR
Mr. Mayank Tiwari, Adv.

Mr. Kanu Agrawal, AOR
Mr. Gaurav Vats, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.254829 of 2025 is rejected.

List the appeal for hearing on 18.02.2026.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

